

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 163 OF 2018 &
IA NO. 621 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Warora Energy Limited ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukheree
Mr. Yashaswi Kant
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **04.12.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson